PUBLIC ANNOUNCEMENT UNDER REGULATION 15(1) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011.

OPEN OFFER FOR ACQUISITION OF 25,73,584 EQUITY SHARES FROM SHAREHOLDERS OF SANMIT INFRA LIMITED, (THE TARGET COMPANY) PREVIOUSLY CALLED AS ASIA HR TECHNOLOGIES LIMITED BY SHRI SANJAY MAKHIJA (ACQUIRER).

1. **OFFER DETAILS**

1.1 **Size:** 25,73,584 Equity Shares of Rs.10/- each, fully paid up.

1.2 **Price/Consideration:** Rs 6.50/- per Equity Share of the Target Company, fully paid up, aggregating to Rs. 1,67,28,296/- (Rupees One Crore Sixty Seven Lacs Twenty Eight Thousand Two Hundred Ninety Six only).

1.3 **Mode of Payment**: Cash

1.4 **Type of Offer**: Triggered Offer

1.5 **Offer subject to Minimum Level of Acceptance**: This Offer is not subject to any minimum level of acceptance.

2. **Transaction which has triggered the open offer obligations (Underlying Transaction)**

Details of underlying transaction						
Type of Transaction (Direct / Indirect)	Mode of Transaction (Agreement / Allotment / Market Purchase)	Shares / Voting rights acquired / proposed to be acquired		Total consideration for shares / voting rights (VR) acquired (In Rs.)	Mode of Payment (Cash / securities)	Regulation which has been triggered
		Number	% vis a vis total equity / voting capital			
Direct Acquisition	Market Purchase	8,00,000	8.08%	47,52,000 (@Rs. 5.94 per Equity Share, fully paid up)	Cash	Regulation 3(1) and 4 of the SEBI (SAST) Regulations, 2011
Direct Acquisition	Agreement to purchase through an SPA dated December 30, 2014	13,46,062	13.59%	67,30,310 (@Rs. 5/- per Equity Share, fully paid up)	Cash	Regulation 3(1) and 4 of the SEBI (SAST) Regulations, 2011

3. **Acquirers / PAC**

Details	Acquirer	PAC
Name of Acquirer / PAC	Shri Sanjay Makhija	1. Shri Haresh K. Makhija 2. Shri Kanayalal C. Makhija 3. Shri Dinesh K. Makhija 4. Shri Kamal K Makhija 5. Smt. Rhea Makhija
Address	Fortune Royale Co.operative Housing Society, Plot No. 96/97, Road No. 7, Sewari, Wadala, Mumbai, 400031	
Name (s) of persons in control / promoters of acquirers / PAC where PAC are companies	-	
Name of the Group, if any to which the Acquirer / PAC belongs to	None	

CHARTERED FINANCE ... NT LTD.

Pre Transaction Shareholding **Number** **%age of total share capital**	No. of Shares – 22,71,932 % of total share capital - 22.95%	
Proposed Shareholding after the acquisition of shares which triggered the open offer	**No. of Shares:** (22,71,932 + 8,00,000 + 13,46,062) = 44,17,994 Equity Shares **% of total Capital:** 44.63%	
Any other interest in the TC	None	

4. Details of selling Shareholders under Share Purchase Agreement, if applicable

Name	**Part of Promoter Group (Yes / No)**	**Details of Shares / voting rights held by the selling shareholders**			
		Pre Transaction		**Post Transaction**	
		Number	**%**	**Number**	**%**
Shri Bhavin Pujara	No	4,95,125	5.00%	Nil	0.00%
Shri Mitesh Pujara	No	3,62,450	3.66%	Nil	0.00%
Smt. Hemali Pujara	No	4,68,487	4.73%	Nil	0.00%

5. Target Company

5.1 Name : Sanmit Infra Limited

5.2 Stock Exchanges where Listed : BSE Limited and Madras Stock Exchange Limited

6. Other Details

6.1 We hereby state that the details of the Open Offer would be published shortly, in all editions of one prominent English Newspaper, one prominent Hindi Newspaper, one prominent Marathi Newspaper and one Newspaper in Tamil published at Chennai, being the place at which the Registered Office of the Target Company is situated and being the place where the Equity Shares of the Target Company is listed, vide a Detailed Public Statement, latest by Tuesday, January 06, 2015.

6.2 **The Acquirers, Shri Sanjay Makhija and PAC** accepts that they are fully aware of and will comply with the obligations of Acquirer, laid down in SEBI (Substantial Acquisition of Shares and Takeovers) Regulations 2011 and declare that they also have adequate financial resources in terms of Regulation 25(1) of the SEBI (SAST) Regulations, 2011 to meet the Offer Obligations.

ISSUED BY THE MANAGER TO THE OFFER

Chartered Finance Management Ltd
SEBI Regn. No. INM 000012052
2nd Floor, Wakefield House, Sprott Road
Ballard Estate, Mumbai 400 038
Tel. Nos. (022) 2269 694; Fax No. (022) 2262 4943
E Mail ID: santosh.pande@cfml.in
Contact Person: Shri. Santosh Pande

On behalf of the Acquirers

Shri Sanjay Makhija

Ph: 022-2414 2021, Email id: sanjaybuilders@yahoo.com

Place: Mumbai
Date: December 30, 2014